

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.07.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4337 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Manharlal Shantilal Mehta & Ors. Vs. Jayanti Lal Jain, Liquidator of K.K. Welding Ltd. & Ors.	Rommel Khan
2.	I.A. No. 4338 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Manharlal Shantilal Mehta & Ors. Vs. Jayanti Lal Jain, Liquidator of K.K. Welding Ltd. & Ors.	Rommel Khan
3.	I.A. No. 4339 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Manharlal Shantilal Mehta & Ors. Vs. Jayanti Lal Jain, Liquidator of K.K. Welding Ltd. & Ors.	Rommel Khan
4.	I.A. No. 4340 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Manharlal Shantilal Mehta & Ors. Vs. Jayanti Lal Jain, Liquidator of K.K. Welding Ltd. & Ors.	Rommel Khan
5.	I.A. No. 4341 of 2025 in Restoration App. (AT) No. ____ of 2025 in Comp. App. (AT) (Ins) No. 506 of 2025	Dr. Chandrapal Dham Vs. JSM Devcons Pvt. Ltd. & Ors.	Rohit Dubey

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